

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**IA NOS. 256, 258 OF 2017 IN  
DFR NO. 700 OF 2017**

**Dated: 24<sup>th</sup> April, 2017**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of:-**

**Ultratech Cement Limited (Unit-Aditya Cement Works) ...Appellant(s)  
Vs.  
Jaipur Vidyut Vitran Nigam Ltd. & Ors. ...Respondent(s)**

Counsel for the Appellant(s) : Mr. P.N. Bhandari  
Counsel for the Respondent(s) : Mr. M.G.Ramachandran  
Ms. Poorva Saigal  
Ms. Anushree Bardhan for R-1 to R-3  
Mr. R.K.Mehta  
Ms. Himanshi Andely  
Mr. Elangbam Premjit Singh for R-4

**ORDER**

**IA NOS.256 & 258 of 2017  
(*Appls. for leave to appeal & condonation of delay*)**

Issue notice. Mr. M.G. Ramachandran takes notice on behalf of Respondent Nos. 1 to 3 and Mr. R.K. Mehta takes notice on behalf of Respondent No.4. Notice be issued to the other Respondents returnable on 24.05.2017. Dasti, in addition, is permitted.

List the matter on **24.05.2017.**

**(I.J. Kapoor)**  
**Technical Member**  
ts/kt

**(Justice Ranjana P. Desai)**  
**Chairperson**